

4

C.A.T. Bench, JAIPUR

Date of Order	Orders
17.11.99	Mr. P.N. Jati - Counsel for applicant. Mr. K.N. Shrivastava - Counsel for respondents. The learned Counsel for the respondents submits that the enquiry against the applicant has already been completed vide the enquiry report dated 10.11.99 and it has been submitted to the disciplinary authority. The prayer of the applicant in this O.A. has been to direct the respondents to appoint a senior officer and experienced officer as enquiry officer to enquire into the above matter of the applicant in place of respondent No. 4 Shri J.C. Saini, Inspector, Post Office, Hindaun. In view of the submissions of the learned Counsel for the respondents that the enquiry has been completed, this O.A. has become infructuous. Therefore this O.A. is disposed of as having become infructuous. The applicant is free to take objection regarding the enquiry officer at an appropriate time if he so desires. <i>(Signature)</i> (N.P. Nawani) Member (A) <i>(Signature)</i> (S.K. Agarwal) Member (J)

Received.
Kamalluaya
26/11/99

25.11.99